

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 136(ND)/2017

IN THE MATTER OF:

V.B. Chugh & Ors.

.....Petitioners

v.

M/s. Dayal Footwear Pvt Ltd. and Ors.

.....Respondents

SECTION : UNDER SECTION 241-242

Order delivered on 30.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Ms. Astha Sharma, Advocate

**For the Respondent(s) : Ms. Usha Singh & Mr. Akhilesh Mishra, Advocates
Mr. A.K. Singh, Advocate**

ORDER

By order of the Bench, the matter is listed on 12.12.2017.


(NIRMALA VINCENT)
COURT OFFICER

30.10.2017

Vineet